

ITEM NO.1

Court 4 (VC)

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.13301/2015

SUBRATA BHATTACHARYA

Appellant(s)

VERSUS

SECURITIES AND EXCHANGE BOARD OF INDIA & ORS.

Respondent(s)

(With appln.(s) for clarification/direction and modification of Court order)

Date : 04-08-2020 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE K.M. JOSEPH

For Appellant(s)

Mr. Jai Dehadrai, Adv.  
Mr. Sidharth Arora, Adv.  
Mr. Sameer Shrivastava, AOR

For Respondent(s)

Mr. P.S. Patwalia, Sr. Adv.  
Mr. Amit Kumar, Adv.  
Mr. D.K. Singhal, Adv.  
Mr. Avijit Mani Tripathi, AOR

Mr. Pratap Venugopal Advocate  
Ms. Surekha Raman, Adv.  
Mr. Akhil Abraham Roy, Adv.  
M/s. K J John And Co.

Mr. Aviral Kashyap, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Vinod Sharma, AOR

Mr. Ritesh Agrawal, AOR

Mr. Sanjay Kr. Tyagi, Adv.  
Ms. Swati Ghildiyal, Adv.  
Mrs. Anil Katiyar, AOR

Mrs. Rachana Joshi Issar, AOR

Mr. Amit Kumar, AOR

Ms. Kamakshi S. Mehlwal, AOR

Mr. Somiran Sharma, AOR

Mr. Aditya Singh, AOR

Mr. Gagan Gupta, AOR

Mr. Hetu Arora Sethi, AOR

Ms. Shalu Sharma, AOR

Mr. Farhat Jahan Rehmani, AOR

Mr. Anjani Kumar Mishra, AOR

Mr. Ashok Mathur, AOR

Mrs. Shubhangi Tuli, AOR

Ms. Jasmine Damkewala, AOR

Ms. Manju Jetley, AOR

Mr. Shree Pal Singh, AOR

Mr. Sanjeev Bansal, Adv.  
Mr. Rajeev Kumar Bansal, AOR

Mr. Avadh Bihari Kaushik, AOR

Mr. Aman Vachher, Adv.  
Mr. Ashutoshe Dubey, Adv.  
Mr. Abhishek Chouhan, Adv.  
Mr. Rahul Sharma, Adv.  
Mr. P. N. Puri, AOR  
Mr. Abhishek Puri, Adv.

Ms. Christi Jain, AOR

Mr. Gopal Jha, AOR  
Mr. Prakash Kumar Singh, AOR  
Mr. Mohit D. Ram, AOR  
Ms. Anuradha Mutatkar, AOR  
Mr. Yadav Narender Singh, AOR  
Ms. Pratibha Jain, AOR  
Mr. Atishi Dipankar, AOR  
Mr. Abhishek Singh, AOR  
Mr. Mohit Paul, AOR  
Mr. Shivendra Singh, AOR  
Ms. Priya Aristotle, AOR  
Mr. Joel, AOR  
Mr. Jishnu ML, Adv.  
Ms. Priyanka Prakash, Adv.  
Ms. Beena Prakash, Adv.  
Mr. G. Prakash, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

IA No 56168 of 2020

- 1 IA No 56168 of 2020 has been filed by Pinnacle Self Supporting Co-operative Welfare House Building Society Ltd. SEBI has moved IA No 71368 of 2020 for extension of the tenure of Shri R S Virk, former District Judge for completion of the task entrusted to him.
- 2 Mr Pratap Venugopal appearing on behalf of SEBI states that seventy-two applications are pending to be dealt with by Mr Virk.

- 3 Mr P S Patwalia, learned senior counsel, who has appeared on behalf of the applicants in IA No 56168/2020 supported the request for extension of the tenure of Shri Virk.
- 4 We extend the tenure of Shri R S Virk until 31 January 2021.

IA No 56152 of 2020

- 1 Mr P S Patwalia learned senior counsel appearing on behalf of the applicant states that he seeks to withdraw the interlocutory application in order to enable the applicants to make their submissions after the report of Shri R S Virk is received.
- 2 The interlocutory application is dismissed as withdrawn.

Civil Appeal No 13301 of 2015

- 1 Mr Pratap Venugopal appearing on behalf of SEBI states that a report had been submitted by the Committee chaired by Hon'ble Mr Justice R M Lodha, former Chief Justice of India, on 5 March 2020.
- 2 We permit Mr Venugopal to upload the report on SEBI's website for intimation to stake holders.

**(CHETAN KUMAR)**  
**AR-cum-PS**

**(SAROJ KUMARI GAUR)**  
**BRANCH OFFICER**